

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2023-24/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Principal District & Sessions Judge, Khunti

Sub.- Nomination of **Master Trainer Officer** for conducting **ECT_18_2024** (ICT & e-Courts Induction Programme for the newly recruited Direct District Judges) scheduled to be held on **6th – 7th February, 2024 at Judicial Academy Jharkhand, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate **Ms. Rajshree Aparna Kujur, Secretary, DLSA, Khunti** as **Master Trainer Officer** for conducting **ECT_18_2024** (ICT & e-Courts Induction Programme for the newly recruited Direct District Judges) scheduled to be held on **6th – 7th February, 2024 at Judicial Academy Jharkhand, Ranchi.**

You are, therefore, requested to direct the officer concerned to conduct the aforesaid training programme on the date as mentioned above.

No request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

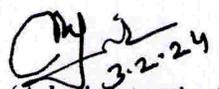
Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 543 /Apptt.

Dated, Ranchi, the 03/02/2024

Copy forwarded to Ms. Rajshree Aparna Kujur, Secretary DLSA, Khunti / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 104/JAJ dated 19.01.2024 and 133/ JAJ dated 31.01.2024 / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)